

Des.No.ADMN/3321/17.

Office of the
Prl.District & Sessions Judge,
Kodagu, Madikeri.
Dated: 3rd November 2017.

CIRCULAR

Sub: Publication of **Revised** Provisional Seniority list of officials worked/working in Kodagu Judicial Unit - reg.

Ref: 1) Govt Order No.DPAR 182 SRR 2011 dated 06.05.17.
2) Letter No.LCA-II/118/2017, dated: 03.11.2017 of Hon'ble High Court of Karnataka, Bengaluru.

With reference to the above subject, as per the direction of Hon'ble High court, the Hon'ble Committee consulted for compliance of the directions of the Hon'ble Supreme Court of India, in the Judgement rendered on 09.02.2017 in Civil Appeal No.2368/2011, in its meeting held on 31.10.2017, has resolved to publish the revised provisional seniority list in the official Website of the District Courts.

Therefore, I request you to publish the Revised Provisional Seniority list of Sheristedars, Stenographers, First Division Assistants, Second Division Assistants, Senior Typists, Typists, Typist-Copyists, Bailiffs, Process Servers, Drivers, Attender, Peons working in Kodagu Unit from 24/07/1978 to 30/06/2017 attached with this mail and which is also published in official web site of Kodagu district Court i.e. www.ecourts.gov.in/kodagu. Objections if any, shall be submitted to this office within 15 days from the date of publication i.e. 03.11.2017 and after the stipulated period the same shall not be entertained.

All the Presiding Officers are hereby directed that **Provisional seniority list should be displayed on the notice board of your court today and circulate among all the concerned officials of your court and as well as obtain their signatures and compliance report shall be submit this office without fail.**

You are requested to give wide publicity to this circular and make it abundantly clear that objections need to be filed within a period 15 days and objections filed beyond period of 15 days shall not be entertained.

Objections if any, should be in writing with copies of relevant documents in support of their claim, through the concerned presiding officer, within **15 days** from the date of publication i.e. 03.11.2017.

SD/-
[MASTER RKGMM MAHASWAMIJI]
Prl.District & Sessions Judge,
Kodagu-Madikeri.

Enclosure :

Letter No.LCA-II/118/2017, dated: 03.11.2017 of Hon'ble High Court of Karnataka, Bengaluru.

Copy to:

1. The I Addl.District and Sessions Judge, Kodagu, Madikeri
2. The II Addl.District and Sessions Judge, Kodagu, Madikeri (Sitting at Virajpet).
3. The Presiding Officer, Labour Court, Kodagu, Madikeri.
4. The Senior Civil Judge & CJM, Madikeri.
5. The Senior Civil Judge & JMFC, Virajpet.
6. The Prl.Civil Judge & JMFC, Somwarpet.
7. The Civil Judge & JMFC, Madikeri/Virajpet/Ponnampet/Kushalnagar.
8. Office file.

